## O.A./538/89

CORAM : Hon'ble Mr. J.N. Murthy .. Judicial Member

Hon'ble Mr. M.M. Singh .. Administrative Member

## 14.12.1989

Heard learned advocates Mr. K.K. Shah for the applicant and Mr. N.S. Shevde for the respondents. Mr. Shah prays for admission of the application and Mr. Shevde opposes the same. It has been found that the application is pre-mature when the departmental inquiry against the applicant has proceeded upto the stage and the applicant participated in inquiry. None of the grounds advanced by Mr. Shah is tenable for admission of the application or granting any interim relief as prayed. The application is pre-mature and it stands rejected.

M. M. Luga

( M M Singh ) Administrative Member ( J N Murthy ) Judicial Member

\*Mogera